



2026:AHC:16340

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19643 of 2025

Mahendra Kumar Dubey

.....Petitioner(s)

Versus

Union Of India And 2 Others

.....Respondent(s)

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|                           |   |                                              |
|---------------------------|---|----------------------------------------------|
| Counsel for Petitioner(s) | : | Akash Mishra, Dinesh Pathak, Mohd Asad Hamid |
| Counsel for Respondent(s) | : | A.S.G.I.                                     |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

1. Matter has been taken up in revised list. None is present.
2. The writ petition is **dismissed for want of prosecution.**

**January 22, 2026**  
N.S.Rathour

**(Vikas Budhwar,J.)**